

2.2.2012

O.A.No. 54/2008

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S.P.Singh, Member (A)

List revised. No body is responding for the applicant. Sri S.P.Singh for respondents. He points out and rightly so that C.A. in this case has been filed way back in the month of April, 2009. Thereafter, for the last more than 2 years, this O.A. was being listed before the registry awaiting RA. From the perusal of the order sheet which have been drawn by the registry, it appears that applicant or counsel neither filed any R.A. nor came present on any dates. After that it has been listed for the first time in today's case list.

Sri S.P.Singh also points out that in this case, names of Sri R.Mishra and Sri G.K.Singh are being unnecessarily printed. This case has been allotted to him and therefore, his single name may be printed henceforth. The office to do the needful. List again on 6.2.2012.


Member (A)


Member (J)

HLS/-

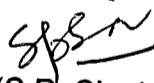
O.A. No. 54/2008

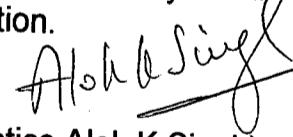
6.2.2012

List revised. Nobody is responding for the applicant. On the last occasion also, i.e. 2.2.2012 even after revision of list, nobody came forward for the applicant.

From the side of respondents, Sri S.P. Singh is present. On the last occasion also, he was present.

It appears that the applicant has lost interest in this case. As has been already mentioned in the previous ordersheet, CA was filed in this case in April, 2009. Since then i.e. last more than two years no RA has been filed. Be that as it may. O.A. is dismissed in default and for non prosecution.


(S.P. Singh)
M(A)


(Justice Alok K Singh)
M(J)

Girish/-

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